GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 1942 TO BE ANSWERED ON 14.03.2017

VENTURE CAPITAL FUND SCHEME FOR SC ENTREPRENEURS

1942. SHRI ANURAG SINGH THAKUR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Venture Capital Fund Scheme for Scheduled Caste (SC) entrepreneurs has been successful in promoting entrepreneurship among the Scheduled Caste population in the country, if so, the details thereof and if not, the reasons therefor;
- (b) the number of SC entrepreneurs who have been benefitted under the scheme during each of the last three years, State-wise;
- (c) the other steps being taken by the Government to help SC entrepreneurs in achieving economic empowerment; and
- (d) the estimated number of entrepreneurs belonging to Scheduled Castes in the country, Statewise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a) & (b): Yes, Madam. Under the Scheme proposal of 64 SC entrepreneurs from 17 States have been sanctioned so far. The State-wise details of the entrepreneurs of the last three years is at Annexure.
- (c): Government has launched 'Credit Enhancement Guarantee Scheme for Scheduled Castes' with a view to support Banks and Financial Institutions who will be providing financial assistance to SC entrepreneurs and facilitate economic and inclusive development of SC entrepreneurs. "Stand-up India Scheme" to promote entrepreneurship among SC/ST and women. The SC/ST Hub to provide professional support to Scheduled Caste and Scheduled Tribe entrepreneurs to effectively participate in public procurement policy. Besides, the National Scheduled Castes Finance and Development Corporation (NSFDC) implements various credit based schemes for business ventures of SC beneficiaries.
- (d): No such estimation/compilation is made by the Ministry of Social Justice and Empowerment.

ANNEXUE IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1942 FOR 14.03.2017 REGARDING "VNTURE CAPITAL FUND SCHEME FOR SC ENTREPRENEURS".

STATES / UTs	Number of Beneficiaries		
	2014-15	2015-16	2016-17
Punjab	1	1	1
Gujarat	1	2	0
Maharashtra	0	12	10
Delhi NCR	0	4	1
Telangana	0	7	5
Andhra Pradesh	0	2	0
Uttar Pradesh	0	2	0
Uttarakhand	0	0	1
Tamil Nadu	0	3	1
Karnataka	. 0	1	1
Pondicherry	0	1 ,	0
West Bengal	0	1	0
Assam-North East	0	1	0
Haryana	0	1	1
Chattisgarh	0	0	1
Himachal Pradesh	. 0	0	1
Rajasthan	0	0	1
TOTAL	2	38	24